

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 12.07.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER : MA/223/IB/2018

PETITION NUMBER : CP/467/IB/2017

NAME OF THE PETITIONER(S) : G.VRAVIKUMAR (IN THE MATTER OF TIRUPPUR SURYA TEXTILES PVT LTD)

NAME OF THE RESPONDENT(S) : EMPLOYEES PROVIDENT FUND ORGANISATION&2ORS

UNDER SECTION : 60(5)

S.No.	Name (in Capital)	Represented by	Signature
1.	Seepa Mariappan Asst. Adv. B. Shanmugaj	Counsel for liquidator.	Seepa B. Shanmugaj
	CAG VRAVIKUMAR	Liquidator	S.VQ

ORDER

Liquidator along with his Counsel present. **The Registry** is directed to issue notice to the Respondents. The Counsel for the Applicant is also directed to send a private notice to the Respondents along with the copy of the Petition and the documents relied upon and file proof of the same along with an affidavit on next date of hearing. Put up on **02.08.2018 at 10.30 A.M.**

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)